National Bharat Laghu Udyam Suraksha
Add-on

Innovative Add-on 2

Name	Escalation Clause
Clause	"In consideration of the payment of an additional premium on the under noted items(s), the Sum(s) Insured thereby shall, during the period of insurance, be increased each day by an amount representing 1/365th of the specified percentage increase per annum. Item Number Specified percentage increase per annum ---------- ---------- Unless specifically agreed to the contrary the provisions of this clause shall only apply to the sums insured in force at the commencement of each period of insurance. At each renewal date the insured shall notify the Insurers"- (i) the sums to be insured under each item above, but in the absence of such instructions the Sums Insured by the above items shall be those stated on the policy (as amended by any endorsement effective prior to the aforesaid renewal date) to which shall be added the increases which have accrued under this Clause during the period of insurance upto that renewal date, and (ii) the specified percentage increase(s) required for the forthcoming period of insurance, but in the absence of instructions to the contrary prior to renewal date the existing percentage increase shall apply for the period of insurance from renewal. All the conditions of the policy in so far as they may be hereby expressly varied shall apply as if they had been incorporated herein." (Note: Escalation provision is not applicable to stocks)